HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.06/2019-CPS

Sealed quotations are invited for supply and installation of 30 Nos. of 12V 65AH Sealed Maintenance Free (SMF) Batteries with three (03) years OEM on-site warranty for the use of High Court for the State of Telangana, on buyback of 30 Nos. of 12V 65AH SMF old batteries (on as is where is basis) purchased in the year 2015.

NOTE: Interested bidders can inspect the old UPS batteries during the Office hours i.e., 10:30 A.M to 05:00 P.M. from 10-01-2019 at New Filing Section, High Court for State of Telangana, on all working days upto 17-01-2019.

TERMS AND CONDITIONS

- 1) The intending bidders shall be Authorised Sales and Service Providers.
- 2) The intending bidders should mention buyback value for the old batteries and has to be quoted separately.
- 3) The successful bidder shall submit Bank Guarantee at 10% of the total value of the Batteries from a National Bank at Hyderabad towards service guarantee for the period of warranty.
- 4) The Registrar (IT-cum-Central Project Coordinator) may at his discretion ask any of the bidders for clarification of their bids including price.
- 5) Bidders should enclose copies of valid registration of V.A.T., G.S.T., and PAN Number.
- 6) **DELIVERY AND INSTALLATION PERIOD:** Maximum four weeks from the date of issue of purchase order.
- 7) **PAYMENT TERMS:** On successful and satisfactory installation and on the submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized/scheduled bank towards due performance of warranty, amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Office (P.A.O.).
- 8) Price indicated shall be inclusive of all taxes applicable.

The intending bidders shall submit their sealed quotations to the undersigned **on or before 18-01-2019 (Friday)** during the office hours at Chamber of Registrar (IT-cum-Central Project Coordinator), 6th Floor, Administrative Building, High Court for the State of Telangana.

The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, reserves the right to accept or reject the offers without assigning any reasons.

HYDERABAD, Date:09-01-2019

10THT REGISTRAR

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